Annexure-7

Name of the Corporate Debtor: TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 06.08.2024 List of Creditors as on: 23.09.2025

Operational creditors (Government Dues)
(Amount in ₹)

Sl.	Name of	Deta	ails of claim	Details of claim admitted						Amount of	Amount of any Mutual dues,	Amount of	Amount of claim	Details of	Remarks, if any
No.	Creditor	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount		Whether	% of	contingent		claim not	under verification	Security	
				admitted			1	related	voting	claim	may be set- off	admitted		Held	
						by .,	1 *	party?	share in CoC						
						security interest	guarantee		CoC						
	1 ESIC	28/08/2024	12,40,180	12,40,180	Operational Creditor (Government	-	-	-	-	-	-	-		N.A	The amount claimed is admitted
					Dues)										
	2 Assistant Commissioner of Income Tax	14/11/2024	12,54,40,440	12,54,40,440	Operational Creditor (Government Dues)	-	-	-	-	-	-	-		- N.A	The amount claimed is admitted
	3 State GST Beed	09-04-2024	84,69,58,537	84,69,58,537	Operational Creditor (Government Dues)	-	-	-	-	-	-	-		- NA	The amount claimed is admitted
	4 Employyes Provident Fund Organisation	21.08.2025	1,31,12,907	_									1,31,12,907		* Claim is under Verification as not submitted in Appropraite Appliucable Claim form inspite of severeal Reminder Communications made by ROP
	Total	-	98,67,52,064	97,36,39,157	-	-	-	-	-	-	-		1,31,12,907	-	-

Note:

*The Employees' *Provident Fund Organisation (EPFO), vide letter dated 21.08.2025, submitted a claim of Rs. 1,31,12,907/-. The Resolution Professional has repeatedly requested EPFO to file its claim in Form B with supporting documents, but only a claim letter has been furnished. Accordingly, the claim has been kept "under verification" pending submission of

Form B ..

EPFO